

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-1469
ANSWERED ON- 10/02/2023

FIRST CHANNEL ASSISTANCE

1469. SHRI KODIKUNNIL SURESH

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the Government has taken note of the reports that about 80,000 of Indian IT professionals, who are on non-immigrant work visas like H-1B and are L1, are being laid off from their employment and are facing acute crisis in the United States;

(b) if so, whether the Government would provide immediate help and assistance for these individuals through the diplomatic channels in any possible manner;

(c) if so, the details thereof;

(d) whether the Government is considering to establish professional and employment support cells in various embassies and consulates as a first channel of assistance for Indians abroad; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to e) Government is aware of the issue of professionals having been laid off by US companies in recent months. Of these, a certain percentage is likely to be Indian nationals on H-1B and L1 visas.

Government of India has consistently raised issues relating to the movement of high skilled workers, including IT professionals, with the US Government. It has also been working with various stakeholders including industry organizations and business chambers on these issues.
